पर्यटन की प्रोत्साहन देने के लिए कोई योजना बनाई हैं:

- (स) यदि हां, तो उसकी मुख्य बातें क्या हैं ;
- (ग) क्या बिहार सरकार ने उक्त प्रयोजन के लिये केन्द्रीय सरकार से सहायता मांगी है ; और
- (घ) यदि हां, तो इसके लिये कितनी सहायता मांगी गई और केन्द्रीय सरकार ने कितनी सहायता देना मंजूर किया?

पर्यटम और नागर विमानन मंत्रालय में राज्य मंत्री (डा॰ सरोजिनी महिवी): (क) और (ख). जी, हा । चौथी योजना के दौरान विहार सरकार द्वारा हाथ में लिये जाने वाली प्रस्तावित पर्यटन स्कीमों का एक विवरण सभा पटल पर रखा जाता है। [ग्रंबालय में रख विया गया । देखिये सच्या LT-591/71]

(ग) और (घ). चौथी योजना के दौरान केन्द्रीय क्षेत्र में सम्मिनित किये जाने के लिये राज्य सरकार से 85.50 लाख रुपये के मूल्य की पर्यटन स्कीमों के प्रस्ताव प्राप्त हुए थे। राज्य सरकार से विचार-विमर्श करने के परचात् 28.50 लाख रुपये के मूल्य की पर्यटन स्कीमों के केन्द्रीय योजना में सम्मिनित करने का निर्णय किया गया है। स्कीमों का एक विवरण सभा-पटन पर रखा है। शिषालय में रखा विया गया। देखिये संख्या LT-591/71]

# Grants to Institutions imparting Training in Dance and Music in Manipur

3754. SHRI N. TOMBI SINGH: Will the Minister of CULTURE br pleased to state:

(a) whether the Government of Manipur is considering to pay recurring grants to deserving institutions imparting training in dance and music in Manipur;

- (b) if so, when a final decision is likely to be taken in this behalf; and
- (c) if not, whether the Government of Manipur is considering the need for substantial increase in the existing pattern of Ad-hoe grants to such institutions?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SO-CIAL WELFARE AND IN THE DEPART-MENT OF CULTURE (SHRI D. P. YADAVA): (a) to (c). Every year grants to such institutions are given by the Manipur Administration under the rules governing grants-in aid to special institutions. Almost all the institutions get a recurring grants. The quantum is fixed annually on a matching basis keeping in view their activities from year to year.

## Benefit of Condensed Course Schools for Women run umder Manipur Social Welfare Board

3755. SHRI N. TOMBI SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) the number of women who have so far got the benefit of the Condensed Course Schools for Women run under the Manipur Social Welfare Board;
- (b) their pass percentage in the final examinations and the total amount spent so far on this project in respect of Manipur;
- (c) whether Government propose to continue the scheme; and
  - (d) if so, upto what time?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SO-CIAL WELWARE (SHRI K. S. RAMA-SWAMY): (a) 340 women have already benefited and 55 are presently undergoing training.

(b) On the basis of the results received so far in respect of 9 courses (out of the 13 courses since completed), 56% of the candidates passed the final examinations. So far the Central Social Welfare Board has incurred an expenditure of Rs. 3.19 lakhs on the Condensed Courses conducted in Manipur.

(c) The scheme is likely to be continued by the Central Social Welfare Board.

Written Answers

(d) No time limit has been fixed.

#### Indigenous Games and Sports introduced in Manipur Annual Inter-School Sports Meats

3756. SHRI N. TOMBI SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) the names of the indigenous games and sports of Manipur introduced in the Annual Inter-School Sports Meets held under the auspices of the Education Department of Manipur; and
- (b) what financial and administrative provisions have been made for popularising the indigenous games and sports in the Schools and Golleges of Manipur?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY): (a) Dhougkang, Yubilakpi and Muknaeare were included in the Annual Inter-School Sports Meets held under the auspices of the Education Department of Manipur.

(b) There is no specific provision in the budget for indigenous games. However, expenditure on this item is met from a lump sum provision of Rs. 1,20,000/- provided in the Manipur Education Budget for games and sports activities in Schools and Colleges in Manipur. In addition, Rs. 70,000/- has been provided for giving financial assistance to Sports Organisations including those catering to indigenous games.

## Transfer of Exhibits to newly constructed Museum Building at Vaishali

3757. SHRI N. K. SINHA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the newly constructed museum building at Vaishali (Muzaffarpur-Bihar) is lying vacant and exhibits have not yet been transferred from the old museum building; bas

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) and (b). Although the new museum building at Vaishali appears to be generally ready, the iron grills still remain to be fitted to the windows and ventilators, which are most essential for the safety of the exhibits. In the absence of the iron grills the building is not yet complete and fit for use as a museum and has not been taken over by the Survey from the Central Public Works Department.

Written Answers

### Visit of an Indian Team to London in connection with increase in Freight rates

3758. SHRI S. M. KRISHNA: SHRI RAMSHEKHAR PRASAD SINGH:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether an Indian team visited London and had talks on 11th and 12th June in connection with the 15 per cent shipping freight rates increase by India-U. K. Continent Conference : and
- (b) if so, what were the conclusions arrived at in the meeting?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANS-PORT (SHRI RAJ BAHADUR): (a) Yes, Sir. A high level delegation headed by the Secretary, Ministry of Shipping and Transport held discussions in London between 11th and 16th June, 1971 with the India/Pakistan/U. K. Continent Conference.

- (b) During the discussions, the Conference have expressed their willingness to agree only to the following reductions/concessions in connection with the proposed freight increase:
  - (i) to reduce the 15% increase to 121% increase.
  - (ii) the concessions on sensitive products would be retained and within package already notified Government would be free to vary the list of concessional products.